

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 318 of 2013

Dated 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Batot Hydro Power Ltd. Appellant(s)
Versus**

**Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Suparna Srivastava for R-2
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.1

ORDER

We have heard the learned Senior Counsel appearing for the Appellant.

Post the matter for the reply submissions of Respondents on **11.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js